

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 48 of 2013 &
I.A. No. 72 of 2013**

Dated : 20th May, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Paschim Gujarat Vij Co. Ltd.Appellant(s)
Versus**

Gujarat Electricity Regulatory Commission & Ors. ...Respondent (s)

**Counsel for the Appellant (s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan**

Counsel for the Respondent(s): Mr. P.S. Bhuller for R.2

ORDER

We have heard the learned counsel for the Appellant.

Post the matter for further hearing on **12.07.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/sm